

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 570 of 2020

IN THE MATTER OF:

DB International (Asia) Ltd.

...Appellant

Versus

Abhilash Lal & Ors.

...Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Yohaann Limathwala, Ms. Vishruti Sahni and Mr. Varghese Thomas, Advocates.

For Respondents: Mr. Krishnendu Datta, Sr. Advocate with Ms. Manini Bharathi, Advocate for R-1&2.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Dhruv Malik, Mr. Rishub Kapoor, Mr. Shikhar Singh, Mr. Jinal Shah and Mr. Shubhabrata Chakraborti, Advocates for R-3.

Mr. Ritin Rai, Sr. Advocate with Mr. Kunal Mimani, Ms. Ritika Sinha, Ms. Gunjan Mathur, Advocates for R-4.

O R D E R

(Through Virtual Mode)

09.10.2020: Heard further arguments of Mr. Arun Kathpalia, Sr. Advocate representing the Appellant. Hearing remained inconclusive.

It is desirable that the hearing is concluded within the shortest possible time. Therefore, if the matter spills over on the date of hearing, it can be taken up for hearing on the following day.

Post the appeal for hearing on **24th & 25th November, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**